

फाइल संख्या/ File No. 29(78)/CESTAT/Admin/06

सीमा शुल्क उत्पाद शुल्क एवं सेवा कर अपीलीय अधिकरण/

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL

पश्चिमीखण्ड -२, रामकृष्णपुरम, वेस्ट ब्लॉक नंबर 2, आर.के. पुरम, नई दिल्ली - 110066/

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Date: 7.12.2022

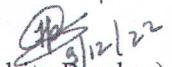
OFFICE ORDER

The Hon'ble President, CESTAT is pleased to pass the following order:

Sh. Swapnil Tiwari, Assistant Registrar, CESTAT, Allahabad shall act as Head of Office (HOO) in respect of the Gazetted Officer of Class I & II services and Non-Gazetted officials of this Tribunal at Allahabad Bench under Rule 14 of the Delegation of Financial Powers Rules, 1978.

The officer, on whom the above powers are delegated, shall be responsible for correctness, regularity and propriety of the expenditure while exercising the power under GFR, and the same shall be strictly in accordance with the rules.

This approves with the approval of the Competent Authority.


(Harshita Pandey)

Assistant Registrar (Admin)

Copy to:

1. SPS to the Hon'ble President, CESTAT, Delhi.
2. PA to the Registrar, CESTAT, Delhi.
3. Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, Delhi.
4. The Accounts Officer, CESTAT, New Delhi. .
5. Officer Concerned
6. Office Copy/ Guard file/Website. ✓